

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3926
ANSWERED ON:19.12.2006
CONSTRUCTION OF ASHRAMS BUILDING
Darbar Shri Chhatar Singh

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the States including Madhya Pradesh Government has sent a proposal to the Union Government of Ashram buildings;
- (b) if so, the details thereof, State-wise during each of last three years; and
- (c) the time by which the Union Government is likely to accord approval to the said proposals?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a),(b)&(c) The Ministry of Women & Child Development does not have such scheme under which construction of Ashram buildings can be assisted. The Ministry of Tribal Affairs has informed that it implements a Centrally Sponsored Scheme of 'Establishment of Ashram Schools in Tribal Sub Plan Areas' under which grant-in-aid is provided to State Governments/Union Territory Administrations for construction of school buildings. The grant-in-aid is considered on receipt of complete proposals from State Governments in all respects and subject to availability of funds. The complete proposals received from State Governments during the last three years and grant-in-aid released thereon, State-wise is given in the Statement at annexure.

Annexure

Statement referred to in reply to Lok Sabha Unstarred Question No. 3926 for answer on 19.12.2006 regarding 'Construction of Ashrams building' raised by Shri Chhatar Singh Darbar
Grant-in-aid released under the scheme of Ashram Schools in Tribal Sub-Plan Areas

[Rupees in lakhs]

Name of the States	2003-04	2004-05	2005-06							
	Amount	School	Seat	Amount	School	Seat	Amount	School	Seat	
Andhra Pradesh	380	38	3800	-	-	-	-	-	-	-
Gujarat	-	-	-	86.49#	38.00	4560	200.00	Arrears	-	-
Madhya Pradesh	-	-	-	300.00	Arrears	-	200.00	Arrears	-	-
Maharashtra	-	-	-	86.00	Arrears	-	50.00	Arrears	-	-
Karnataka	-	-	-	77.51	Arrears	-	150.00	10	1250	
Tripura	50.00	Arrears	-	-	-	-	-	-	-	-
Uttaranchal	217	Arrears	-	-	-	-	-	-	-	-
Total	647.00	38.00	3800	550.00	380	456	600.00	10	1250	

Grant-in-aid have been released on instalments basis subject to availability of funds.